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Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 83/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Rajendra Mannalal Khandelwal & Ors. -Versus- Jardine Henderson Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Varun Kedia, Adv  
Anurag Basu, Adv

Petitioners  
Respondent  
Nos. 1 and 3

Varun Kedia  
27/7/17  
27/7/17

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1 and 3 are present.

No time left.

List the matter on 01/09/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)